

आयकर अपीलीय अधिकरण, हैदराबाद पीठ
IN THE INCOME TAX APPELLATE TRIBUNAL
Visakhapatnam Bench 'SMC', Visakhapatnam.

BEFORE SHRI K. NARASIMHA CHARY, JUDICIAL MEMBER AND
SHRI MADHUSUDAN SAWDIA, ACCOUNTANT MEMBER

आ.अपी.सं /ITA No.84/Viz/2025
(निर्धारण वर्ष/Assessment Year:2017-18)

M/s. Neelkanth Gardens Co-op. Housing Society Ltd., Maharashtra. PAN:AAAAN8883F	Vs.	Income Tax Officer, Ward-27(2)(4), Mumbai, Maharashtra.
(Appellant)		(Respondent)
निर्धारिती द्वारा/Assessee by:	Shri R. Kirthivasan, Secretary.	
राजस्व द्वारा/Revenue by::	Dr. Aparna Villuri, SR-DR	
सुनवाई की तारीख/Date of hearing:	17/03/2025	
घोषणा की तारीख/Pronouncement:	17/03/2025	

आदेश /ORDER

PER MADHUSUDAN SAWDIA, A.M:

This appeal is filed by M/s. Neelkanth Gardens Co-op. Housing Society Ltd. ("the assessee"), feeling aggrieved by the order passed by the Learned ADDL / JCIT(A)-2, Visakhapatnam ("Ld. CIT(A)"), dated 27.01.2025 for the A.Y. 2017-18.

2. At the outset, the learned counsel for the assessee submitted that, the assessee would like to withdraw the appeal. The Learned Department Representative has no objection for withdrawal of appeal by the assessee. Accordingly, we allow the appeal of the assessee to withdraw. The appeal filed by the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 17th Mar., 2025.

Sd/-

**(K NARASIMHA CHARY)
JUDICIAL MEMBER**

Sd/-

**(MADHUSUDAN SAWDIA)
ACCOUNTANT MEMBER**

Hyderabad.

Dated: 17.03.2025.

** Reddy gp*

Copy of the Order forwarded to :

1. M/s. Neelkanth Gardens Co-op. Housing Society Ltd. BKSD
Marg, Govandi East, Mumbai-400088
2. DCIT, Circle , Hyderabad.
3. Pr. CIT, Hyderabad.
4. DR, ITAT, Hyderabad.
5. Guard File.

BY ORDER,